

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - I
CHENNAI

40

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 25-02-2020

PRESENT: SHRI R.VARADHARAJAN, MEMBER-JUDICIAL
SHRI ANIL KUMAR B, MEMBER - TECHNICAL

APPLICATION NUMBER : MA/415/2019 IN
PETITION NUMBER : CP/1011/IB/2018
NAME OF THE PETITIONER(S) : MUTHIAH THEVAR RAJAPANDIAN (IRP) (AKR HOLDINGS PVT LTD)
NAME OF THE RESPONDENT(S) : SRI AALLAN PAUL & 5 ORS
UNDER SECTION : SEC 19(2) OF IBC

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
-------	-------------------	-------------	-----------

1	N. KUMAR	LIQUIDATOR	N.K
2	R. CHANDRA MOHAN	Counsel for Respondents	R. Ch

ORDER

Due to administrative exigencies in relation to sitting in Bench II, the matter could not be taken up today. Post this matter on 23.03.2020.

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)